NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

C.P. (IB)/1082(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: DBS BANK INDIA LIMITED V/S MR. VICKY SUKANRAJ SHAH

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Resolution Professional has not yet filed report. However, this Bench already appointed RP by fixing his fees.
2. RP is directed to file report within 10 days.
3. List this matter on **22.05.2024** for hearing

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna